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Title: Need to revise the service rules to appoint dependents of deceased service personnel immediately on compassionate ground.

SHRI CHARLES DIAS (NOMINATED): It is a matter of great concern that several dependants of the service personnel who died in harness are waiting for compassionate appointments. While several welfare measures have been introduced for the welfare of service personnel, there is inordinate delay in the matter of compassionate appointments. Because of this several bereaved families are put to unexplainable misery.

It is understood that the number of vacancies is inadequate to provide appointment to the k i of the deceased service personnel.

The Government should consider appointing the dependants of service personnel in the nearest Government institution. The existing rules in this regard may be modified. I urge upon the Government and Minister for Defence to initiate steps in this regard.